

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 51/241-242,244/NCLT/AHM/2018

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2021**

Name of the Company: Krishak Bharati Cooperative Ltd
V/s
Gujarat State Energy Generation Ltd & Others

Section: 241-242 & 244 of the Companies Act, 2013.

ORDER

Learned PCS Mr. Manoj Hurkat appeared for Respondent no.1. Learned Counsel Mr. Chintan Dave appeared for Gujarat State Energy.

Learned Counsel for Gujarat State seeks our permission to set aside the ex-parte order so that he can file reply. We direct him to file formal application to that effect so that necessary order can be passed.

Matter to appear for further consideration on 02.06.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 30th day of March, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)